

RESERVED:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

REGISTRATION T.A. NO. 123 OF 1987(W.P.NO.7042 of 1984).

Prem Narain & 8 Others Petitioners.

Versus

Union of India & 2 others. Respondents.

CONNECTED WITH

REGISTRATION T.A. NO. 113 of 1987(W.P.NO.6006 of 1984)..
³¹
³² Writ Petitions and one Original Application).

Hon'ble D.S.Misra- AM
Hon'ble G.S.Sharma-JM

(By Hon.G.S.Sharma- JM)

For judgment see our judgment of
the date passed in Jagdish Prasad Phulbhati's
case(T.A. No. 113 of 1987).

G.S. Sharma
16/9/88
J.M.

A.M.
A.M.